

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1841**

TO BE ANSWERED ON TUESDAY, 16<sup>th</sup> DECEMBER, 2025

25 AGRAHAYANA, 1947 (SAKA)

**DECADAL STUDY ON ECONOMIC PERFORMANCE OF STATES**

1841. SHRI YERRAM VENKATA SUBBA REDDY

Will the Minister of **Finance** be pleased to state:

- (a) whether CAG, for the first time, released a report 'Decadal Study on Economic Performance of States' found that some States are revenue surplus and some Sates are revenue Deficit;
- (b) whether Andhra Pradesh has become revenue deficit State, if so, the reasons thereof;
- (c) whether composition of revenue deficit States is fast changing, if so, the details thereof and reasons therefor; and
- (d) in view of the above, Government's plan to advise/encourage States to push revenue earnings?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
**(SHRI PANKAJ CHAUDHARY)**

- (a) Yes, The Comptroller and Auditor General of India (CAG) for the first time, has released a report titled 'State Finances 2022-23: Decadal Analysis'. The report has informed that twelve States were in Revenue Deficit and Sixteen States had Revenue Surplus in the Financial Year (FY) 2022-23.
- (b) As per the aforesaid CAG Report, during last ten financial years i.e. from 2013-14 to 2022-23, the State Government of Andhra Pradesh was in Revenue deficit except in FY 2013-14.
- (c) The data from the CAG report titled 'State Finances 2022-23: Decadal Analysis', showing changing composition of Revenue Deficit/Revenue Surplus States is given at **Annexure**.

(d) All States have enacted their Fiscal Responsibility and Budget Management (FRBM) Act, which makes the State Government responsible to ensure prudence in fiscal management and fiscal stability by progressive elimination of revenue deficit, reduction in fiscal deficit, prudent debt management consistent with fiscal sustainability, greater transparency in fiscal operations of the government. Compliance to the Fiscal Responsibility and Budget Management (FRBM) Act is monitored by the State Legislature.

The States are also provided substantial financial assistance by the centre under the Scheme of Special Assistance to States for Capital Investment (SASCI). Capital expenditure in the economy has a higher multiplier factor and crowds-in private investment. This raises supply side capacity and enhances economic growth leading to consequent increase in revenue mobilisation.

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**ANNEXURE REFERRED IN THE ANSWER OF PART (c) OF RAJYA SABHA  
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Details of Revenue Deficit (-)/Revenue Surplus (+) of States

(Rs. in crore)

S.No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	-13899	-26441	-35540	-8611	-43488
2	Arunachal Pradesh	3766	2670	4036	5385	6370
3	Assam	6580	-1322	383	-2733	-12072
4	Bihar	6897	-1784	-11325	-422	-11288
5	Chhattisgarh	684	-9609	-6857	4642	8592
6	Goa	355	-325	-1652	59	2399
7	Gujarat	3212	1945	-22548	6408	19865
8	Haryana	-11270	-16990	-22386	-20333	-17212
9	Himachal Pradesh	1508	12	-97	1115	-6336
10	Jharkhand	5521	1961	-3114	6944	13564
11	Karnataka	679	1185	-19338	-13666	13496
12	Kerala	-17462	-14495	-25830	-29539	-9226
13	Madhya Pradesh	6744	-2801	-18356	4815	4091
14	Maharashtra	11975	-17116	-41142	-16374	-1936
15	Manipur	813	446	554	1449	1734
16	Meghalaya	-537	-152	-815	654	-44
17	Mizoram	1534	204	-774	602	190
18	Nagaland	517	-214	375	1634	689
19	Odisha	14190	2430	9076	43472	19456
20	Punjab	-13135	-14285	-17296	-18468	-26045
21	Rajasthan	-28900	-36371	-44002	-25870	-31491
22	Sikkim	694	-1344	-761	412	473
23	Tamil Nadu	-23459	-35909	-62326	-46538	-36215
24	Telangana	4337	-6254	-22298	-9335	5944
25	Tripura	142	-2375	-1075	1489	570
26	Uttar Pradesh	28250	67560	-2367	33430	37263
27	Uttarakhand	-980	-2136	1113	4128	5310
28	West Bengal	-10399	-19661	-29527	-32000	-27295